

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4660
ANSWERED ON 15TH DECEMBER, 2016

HIGHWAY PROJECTS

4660. SHRIMATI V. SATHYA BAMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is true that the Government has approved NHAI's plan to raise upto Rs. 55,000 crore during this fiscal;
- (b) if so, the details thereof;
- (c) whether it is also true that the Government has also approved NHAI to keep the proceeds of completed highway projects that will be sold out for a healthier balance sheet; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) and (b) Government has allowed NHAI to raise funds from the market to the extent of Rs. 59,279 crore.

(c) and (d) Government has approved the monetization of public funded, operational National Highway (NH) projects that are generating toll revenue for at least two years after start of operations through the Toll Operate Transfer (ToT) Model. The right of collection and appropriation of Toll Fees for selected operational National Highway (NH) projects constructed through public funding shall be assigned for a pre-determined concession period to concessionaires (developers/investors) against upfront payment of a lump-sum amount to NHAI. The concessionaires shall be appointed under the ToT Model through international competitive bidding. The proceeds will go to the Consolidated Fund of India and will be ring-fenced for utilization by NHAI via a mechanism similar to the toll plough back.
